

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-205/2003/3035/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Shri Dhruvad Kashyap Das,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the 10<sup>th</sup> May, 2022.

Sub:- **Casual leave.**

Ref:- No. JCD.I/18/22/2359 dated 06.05.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.05.2022**, as prayed for. The Addl. District & Sessions Judge, Cachar, Silchar would remain in charge of your Court and office during your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-205/2003/3036/A, dated , 10-05-2022**

Copy to

1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*